NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP NO. 163/2016
RT CP No.123/Chd/Hry/2017

In the matter of:

The Punjab Business & Supply Co.Pvt.Ltd. …Petitioner.

Present: Mr.Atul V Sood, Advocate for petitioner.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 08.03.2018.

Sd/-
Court Officer

January 29, 2018
subbu